

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4096
ANSWERED ON:09.08.2002
RICE FOR EXPORTS
AMBATI BRAHMANAIAH;V. SAROJA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India has banned the transport of non-basmati rice for export by road;
- (b) if so, the reasons for this selective ban;
- (c) whether the rice exporters are facing serious problems due to the above decision;
- (d) whether the Government have received a representation from the All India Rice Exporters Association regarding heavy losses due to demurrage being paid to ships;
- (e) if so, the details thereof and the other problems being faced by rice exporters; and
- (f) the steps proposed to be taken by the Government to resolve these issues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (S^r KRISHNAM RAJU)

(a),(b)&(c): The movement of rice meant for export by road was temporarily suspended in Punjab and Haryana in view of reports of alleged malpractices. However, keeping in view the commitments of exporters, the movement by road was allowed with additional safeguards to check the diversion of stocks.

(d),(e)&(f): A representation was received from the all India Rice Exporters Association in connection with this matter. Their request was that the upward revision in the export price due to be effective from 1.8.2002 should be deferred till 1.9.2002. This request has not been acceded to keeping in view the price in the international market.